

(d) if so, the nature of the complaints and the steps being taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) A total of 518 cooperative group housing societies registered prior to 1983 have so far been allotted land by the DDA. Out of 424 cooperative group housing societies who were sent offer letters, 390 societies had applied between October 1990 and January, 1991 for allotment of land in Dwarka/Narela. Land was allocated in Dwarka phase I to 260 societies, however this allotment has since been set aside by the Delhi High Court on 10-5-91.

(b) The pre-determined rates of land for allotment to cooperative group housing societies have not been increased during the current financial year.

(c) No such complaints have been received by DDA.

(d) Question does not arise.

[English]

ROLE OF VOLUNTARY ORGANISATION IN EDUCATION

109. SHRI PAWAN KUMAR BANSAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) what role do the Government visualise for voluntary agencies in promoting the cause of education; and

(b) what incentives do the Government propose to provide to schools run by such agencies ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) National Policy on Education (NPE), 1986 envisages encouragement of and provision for financial assistance to non-government and voluntary effort in education subject to proper management.

(b) Subsequent to NPE, schemes were launched to introduce vocational education, to improve science education, and to impart environment orientation in private schools.

AUTONOMY TO SCHOOLS

110. SHRI PAWAN KUMAR BANSAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a decision has been taken to grant autonomy to some schools in the country;

(b) if so, the details thereof; and

(c) the particulars of the schools granted autonomy so far ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Yes, Sir.

(b) In pursuance of the directive given in para 10.1(b) of the National Policy on Education, 1986 for decentralisation and creation of a spirit of autonomy in educational institutions, the Central Board of Secondary Education (CBSE) had decided to grant autonomy to selected schools affiliated to the Board, to enable them to take initiative in the matter of curriculum design and evaluation of student performance.

(c) On a Writ Petition filed by a school teacher, the High Court of Delhi has stayed operation of the decision of the CBSE and, therefore, no school has so far been granted autonomy.

CRITERIA FOR NOMINATIONS OF MEMBERS OF GOVERNING BODY OF C.B.S.E.

111. SHRI PAWAN KUMAR BANSAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the criteria for nominating members of the governing body of the C.B.S.E.;

(b) whether the representatives of privately run schools are associated with governing body;

(c) details of the present governing body of the C.B.S.E.;

(d) whether there is any representative of this body from the Union Territory of Chandigarh; and

(e) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) As per the Memorandum of Association and Rules and Regulations of the Central Board of Secondary Education, the Governing Body of the Board consists of members from four different categories, of which nominated members is one category.

The list of nominated members includes representatives from various organisations such as the Ministry of Human Resource Development, Department of Education, University Grants Commission, Delhi University, Association of Indian Universities, Education Department, Delhi Administration, Principals/Headmasters of schools, professional bodies and eminent educationists or teachers of the Institutions affiliated with the Board.

(b) Yes, Sir.

(c) The list of 43 members of the Governing Body is given in the attached statement.

(d) Yes, Sir.

(e) (i) Smt. Kuldeep Kaur, DPI, Chandigarh UT and

(ii) Smt. B. K. Chawla, Principal, Govt. Model High School, Sector 16, Chandigarh.

Statement

LIST OF MEMBERS OF THE GOVERNING BODY

1. Dr. H. S. Singha,
Chairman,
Central Board of Sec. Edn.,
Delhi-110 092.
2. Mr. H. D. Birdi,
Education Secretary &
Director of Education,
A & N Islands,
Port Blair-744 101.
3. Mr. M. S. Tyagi,
Director of Pub. Instructions,
Govt. of Arunachal Pradesh,
Naharlagun-791 110.
4. Mrs. Kuldeep Kaur,
Director of Pub. Instructions,
Chandigarh Administration,
Sector 9, Chandigarh,
5. Sh. M. C. Mathur,
Jt. Director of Education,
Govt. of Sikkim, New Sectt.,
Gangtok-737 101.
6. Mr. S. K. Shukla,
Addl. Director of Education,
Dte. of Education,
Delhi Admn. Old Sectt.,
Delhi-110 054.
7. Mr. Y. P. Purang,
Director (West), DOE, Delhi Admn.
Karampur,
New Delhi.
8. Miss. S. Rajpal,
Dy. Director (Sch.),
Dte of Education,
Delhi Admn., Delhi-54.
9. Mrs. Renuka Mehra,
Dy. Educational Adviser (VE),
Ministry of Human Res. Dev.,
Deptt. of Education,
Shastri Bhavan, New Delhi.
10. Mr. A. Banerjee,
Dy. Secretary (Sch.),
Ministry of Human Res. Dev.,
Deptt. of Education,
Shastri Bhavan,
New Delhi.
11. Col. B. R. Sharma,
Director (MT-SO),
Army Headquarters, New Delhi.
12. Dr. A. K. Sharma,
Joint Director,
Natioanl Council of Educational
Research & Training,
Sri Aurobindo Marg, New Delhi.
13. Shri S. K. Ray,
D.F.A.,
Ministry of Human Res. Dev.,
Deptt. of Education,
Shastri Bhavan, New Delhi.
14. Dr. S. S. Rana,
Dean of Colleges,
Delhi University,
Delhi.
15. Mr. B. K. Sood,
Principal,
Birla Vidya Niketan,
Pilani (Raj.).

16. Dr. S. D. Singh,
Principal,
Scindia School,
Gwalior.
17. Mr. D. S. Mukhopadhyaya,
Commissioner, KVS,
JNU Campus, New Mehrauli Road,
New Delhi-110 067.
18. Dr. M. P. Chhaya,
Consultant,
Navodaya Vidyalaya Samiti,
A-39, Kailash Colony,
New Delhi.
19. Mr. Jagat Narain,
Principal,
Govt. Boys Sr. Sec. School,
Begampur, New Delhi.
20. Mr. S. N. Chhibar,
Principal,
Govt. Boys Sr. Sec. School No. 1,
West Patel Nagar,
New Delhi.
21. Prof. A. L. Nagar,
Pro-Vice Chancellor,
University of Delhi,
Delhi-110 007.
22. Mr. B. L. Singal,
Principal,
D.V. Arya Sr. Sec. School,
Lodhi Colony, New Delhi.
23. Mrs. P. Kapoor,
Principal,
Govt. Girls Sr. Sec. School,
Bijwasan, New Delhi.
24. Mr. Kanwal Sud,
Principal,
Dayanand Model Sr. Sec. School,
Jalandhar City-144 008.
25. Mrs. B. K. Chawla,
Principal,
Govt. Model High School,
Sector-16, Chandigarh-160016.
26. Dr. Krishan Kumar,
Dean,
Central Institute of Education,
Delhi.
27. Prof. S. N. Maheshwari,
Indian Institute of Technology,
Hauz Khas, New Delhi-16.
28. Dr. P. B. Mathur,
Dy. Director General (Edn.),
Indian Council of Agricultural,
Res. Pusa, New Delhi.
29. Dr. P. S. Jain,
Secretary,
Medical Council of India,
Kotla Road, New Delhi.
30. Dr. P. V. Thomas,
Director (Insurance),
Insurance Division, Deptt. of
Economic Affairs, Ministry of
Finance, North Block, New Delhi.
31. Miss Premlata Puri,
Director,
Centre for Cultural Res. & Trg.,
Bhawalpur House, Mandir House,
New Delhi.
32. Dr. (Mrs.) Gahver Kapadia,
Director, Princess ESIM Women's
Education Centre, Nizamia Hyd.,
Women's Association Trust,
Purani Haveli, Hyderabad.
33. Mrs. V. Parthasarthy,
Principal,
Sardar Patel Vidyalaya,
Lodhi Road, New Delhi.
34. Smt. P. N. Kavoori,
Principal,
Maharaja SMS Vidyalaya,
Savai Ram Singh Road,
Jaipur-4.
35. Mrs. K. Alamelu,
Principal,
P. S. Sr. Sec. School,
Madras.
36. Mr. J. S. Munjal,
Dy. Director (School Health Edn.),
Central Health Edn. Bureau,
(Deptt. of CHS),
Kotla Road, New Delhi.
37. Dr. K. G. Deshmukh,
Vice Chancellor,
Amravati University,
Amravati-444 604.
38. Dr. S. Z. Qasim,
Vice-Chancellor,
Jamia Millia Islamia,
New Delhi-110 025.

39. Shri Ram Lal Panilal,
Gujarat Vidyapeeth,
Gandhinagar & President,
AIU.

40. Shri S. Gopal,
Secretary,
Central Board of Sec. Edn.,
Delhi-110 092.

41. Mr. W. R. King,
Secretary,
Council for the Indian School
Certificate Examination,
Nehru Place, New Delhi.

42. Dr. A. K. Pandey,
Director,
Birla Institute of Technology and
Science, Ranchi.

43. The Secretary
Education, Govt. of Arunachal
Pradesh,
Naharlagun-791 110.

NORMS FOR SCHOOLS AFFILIATED TO CBSE

112. SHRI PAWAN KUMAR BANSAL :
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state :

(a) whether the Central Board of Secondary Education has laid down certain norms regarding the buildings, pay scales, fee etc., for the schools affiliated to it; and

(b) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Yes, Sir.

(b) As per the Affiliation Bye-Laws of the Central Board of Secondary Education, a school which fulfils, inter-alia, the following essential norms, can apply to the Board for affiliation :—

(i) The school should produce a 'No Objection Certificate' from the concerned State Government or UT Administration.

(ii) The school should be in possession of about 2 acres of land, (1 acre in cities having population of over 25 lakhs), a building constructed on a part of the land and proper playgrounds on the remaining land.

(iii) If the school has got the land but is running in a rented building, it is required to submit proof of adequate resources for construction of the school building in a reasonable period of time. For new schools, first phase of the building should have been completed and occupied.

(iv) Proof of non-proprietry character of trust/society/management, supported by a list of members with their addresses and an affidavit in the court of 1st class Magistrate from the Chairman/Secretary stating how the members are related to each other; is required.

(v) The school should have well qualified staff possessing the minimum qualifications as laid down by the Board.

(vi) The school should be paying salaries and allowances to its staff not less than those for corresponding categories in the schools run by the State/UT or as approved by the Government of India.

(vii) Fees as commensurate with the facilities provided by the school, should be charged under the heads prescribed by the concerned State or UT. No capitation fee or donations should be charged or collected in the name of the school.

FUNDS TO SOCIAL ORGANISATION FOR UPLIFTMENT OF WOMEN

113. SHRI RAJENDRA AGNIHOTRI :
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state :

(a) whether Government provide funds worth crores of rupees every year to the social organisation for the upliftment of women and children;

(b) if so, the manner in which these funds are disbursed;

(c) whether Government are contemplating to construct shelters (Ashrams) for more than two million prostitutes;

(c) if so, the details thereof;